

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service MRITUNJAY NARAYAN SINGH Cadre I.L.S. GRADE IV.
to which the officer belongs INDIAN LEGAL SERVICE.

3. Present post held : ASSISTANT LEGAL ADVISER. 4. Present Pay Rs. 27,950.

1	2	3	4	5	6	7	8
Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing lands and other buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
H.No. 164. ABRAH KHANP - FIRST. INDIRABERAM. GHAZIABAD (U.P.)	HOUSE.	15 LAKHS (APPROX.)	NOT YET ENCURED.	OWN NAME.	Purchase.	NIL.	

Signature :

Name: Mr. Mrityunjay Narayan Singh.
Designation: Assistant Legal Adviser.
Date: 15-06-2011.

Note : Please read the notes overleaf before filling up the Form.